

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 566 of 2020

IN THE MATTER OF:

M/s. Shruti Impex

...Appellant

Versus

M/s. N.R. Commercials Pvt. Ltd.

...Respondent

Present:

For Appellant : Mr. Bhanu Gupta and Mr. Akshat Singh, Advocates

For Respondent: Mr. Kamal Agarwal and Mr. Saurabh Surana, Advocates

O R D E R
(Through Virtual Mode)

14.10.2020 Heard learned counsel for the parties. Hearing stands concluded.

Reserved for judgment.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/